GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2295 TO BE ANSWERED ON DECEMBER 16, 2024

IMPLEMENTATION OF PM SVANIDHI SCHEME IN PUDUCHERRY

NO. 2295. SHRI S. SELVAGANABATHY:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government of Puducherry has implemented the scheme of PM SVANidhi, if so, from when it was implemented;
- (b) the list of street vendors who have availed free loan of ₹ 10,000/- during the last three years;
- (c) the number of street vendors who have successfully repaid the first loan and paid subsequent loans during the above-said period;
- (d) the number of digital transactions occurred among the street vendors during the last three years in Puducherry; and
- (e) whether there is any criteria or guideline classifying the vendors as street vendors, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a): Yes. Government of Puducherry has implemented the scheme of PM SVANidhi since inception of the scheme in June, 2020.
- (b) to (d): Number of street vendors who have availed collateral free loan, number of street vendors who have been successfully repaid the first loan and paid subsequent loans, the number of digital transactions occurred among the street vendors during the last three years in Puducherry and at national level is at Annexure.
- (e): As per Street Vendor Act 2014, a 'street vendor' means a person engaged in vending of articles, goods, wares, food items or merchandise of everyday use or offering services to the general public, in a street, lane, sidewalk, footpath, pavement, public park or any other public place or private area, from a temporary built up structure or by moving from place to place and includes hawker, peddler, squatter and all other synonymous terms which may be local or region specific.

ANNEXURE REFERRED TO IN REPLY TO PARTS (B) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 2295 REGARDING "IMPLEMENTATION OF PM SVANIDHI SCHEME IN PUDUCHERRY" TO BE ANSWERED ON DECEMBER 16, 2024.

STATEMENT SHOWING PERFORMANCE OF PUDUCHERRY AND AT NATIONAL LEVEL UNDER PM SVANIDHI SCHEME

(As on 08.12.2024)

| | Scheme Components | 2021-22 | 2022-23 | 2023-24 | Total (Since Inception of the scheme) |
|-------------------|-------------------------------|-----------|----------|-----------|---|
| Puducherry | 1st Loan Disbursed | 116 | 89 | 2,124 | 3,536 |
| | 1st Loan Repaid | 754 | 190 | 171 | 1,670 |
| | 2 nd Loan Repaid | - | 51 | 223 | 476 |
| | 3 rd Loan Repaid | - | 1 | 1 | • |
| | Digital Transactions | 69,193 | 2,50,151 | 13,66,820 | 27,93,747 |
| National Level | 1st Loan Disbursed | 8,70,929 | 5,34,132 | 28,94,792 | 67,52,075 |
| | 1st Loan Repaid | 11,07,514 | 7,71,736 | 7,90,558 | 33,32,659 |
| | 2 nd Loan Repaid | 567 | 92,356 | 4,08,435 | 7,12,284 |
| | 3 rd Loan Repaid | - | 1 | 1 | 692 |
| | Digital Transactions (in Cr.) | 14.86 | 36.09 | 183.31 | 381.54 |

Note: Second loan of upto Rs. 20,000 started on 09.04.2021; Third loan of upto Rs. 50,000 started on 01.06.2022.

Data Source: PMSVANidhi Portal